

Sl. No. 14

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/1/166/AMR/2024		Sec 166 and 420(1) of Companies Act, 2013 R/w NCLT Rules, 2016	M/s Digisprint Solution Pvt Ltd Vs Mrs.Nishi Shukla

ORDER

Present: Mr. KB Ramanna Dora, Ld. Counsel for the Petitioner

Ms. B. Saroj, Ld. Counsel for the Respondent

Counter not filed. For filing counter, list the matter on 13.06.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)